

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:2287

ANSWERED ON:10.03.2006

VERIFICATION OF HOUSES CONSTRUCTED UNDER IAY

Jha Shri Raghunath

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) whether the Government has verified all the 1.16 crore houses reportedly built under Indira Awas Yojana (IAY) since inception to ensure that the benefits has reached the targeted poorest of the poor;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) the steps taken by the Government to get the verification of houses done; and
- (d) the number of cases that have come to the notice of the Government where ineligible persons have taken the benefits of IAY and the corrective action taken by the Government in the matter?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRIMATI SURYAKANTA PATIL)

(a) to (d) The District Level Monitor Scheme (DLM) is a monitoring mechanism through which monitoring is done by physical verification of works undertaken by the District Rural Development Agencies/Zilla Parishads (DRDAs/ZPs) under various Rural Development Programmes including the Indira Awaas Yojana (IAY). The DLM system was introduced during 2001-02 on pilot basis in 60 districts of 18 States to test the new concept. From the year 2004-05, the scope of DLM has been extended to 130 districts of 27 States. As per the information available with the Ministry, till date 2.74 lakh IAY houses have been verified and found to be satisfactory. As regards, the issue of selection of ineligible beneficiaries, as and when any such incident is reported to this Ministry, the matter is immediately taken up with the concerned State Governments for suitable remedial action.